

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

(Southern Zone)

Original Application No.84 of 2022 (SZ)

East Kamaraj Nagar (North),  
Residents Welfare Association,  
Represented by M.N.Mahendran,  
Secretary, No.14, First East Street Kamaraj Nagar,  
Thiruvanmiyur, Chennai – 600 041.

... Applicant

Versus

1. The Commissioner  
Greater Chennai Corporation,  
Ripon Buildings,  
Chennai – 600 003.  
& others.

... Respondents

**STATUS REPORT FILED ON BEHALF OF  
GREATER CHENNAI CORPORATION 1<sup>ST</sup> AND 3<sup>RD</sup> RESPONDENT**

I, B.R.Saravana Murthy, Son of Mr.Rangappan, Hindu, aged about 59 years, the Zonal Officer, Zone-XIII, Greater Chennai Corporation, having office at No.115, Dr.Muthulakshmi Salai, Adyar, Chennai – 600 020, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Zonal Officer, Zone-XIII, Greater Chennai Corporation and as such am well acquainted with the facts of the case from the available records.

  
ZONAL OFFICER  
ZONE - 13  
GREATER CHENNAI CORPORATION

2. I respectfully submit that the applicant herein has filed the above Original Application paying for;
- a. To Direct the Respondents to take immediate action to prevent mixture of raw sewage from the Sewage Mains to the Storm Water Drain in East Kamaraj Nagar (North) area.
  - b. To Direct the Respondent No 2 and 4 to immediately reconstruct the CMWSSB Mains Chamber in 1st to 4th East Kamaraj Nagar and Siva Sunder Avenue 1st and 2nd Street in Kamaraj Nagar
  - c. To Direct the Respondent No 1 and 3 to reconstruct the Storm Water Drain in 2nd and 3rd Street in East Kamaraj Nagar.
  - d. To pass any such other order as this Honorable Tribunal may deem fit and proper in the interest of justice.
3. I respectfully submit that the counter affidavit dated 09.01.2022 and status report dated 20.09.2023 filed by this respondent may be read as part and parcel of this status report.
4. I respectfully submit that when the above case came up for hearing on 09.10.2023 this Hon'ble Tribunal has passed an order as follows:-

***"...1. Today, the learned counsel appearing for the Greater Chennai Corporation (GCC) stated that in coordination with the other departments including the Highways Department was planning on a permanent solution for the problem raised in this Original Application.***

  
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(3)

*2. Though it is stated that to complete the said work, it would take six to eight months, just to monitor the progress, let the GCC file a status report as on 30.11.2023 regarding the action taken by them in this regard, highlighting the details of DPR prepared, funds sanctioned and timeline for completing the work.*

*3. Post the matter on 30.11.2023.....”*

5. I respectfully submit that the Greater Chennai Corporation has engaged a consultant M/s.Mars Synergy Geo Tech Pvt. Ltd., to carry out the detailed drain levels with the help of Geotech machine the East Kamaraj Nagar through Thiruvalluvar Salai, Thiruvanmiyur L.B. Road signal up to disposal point of “B” Canal. Accordingly, on 10.10.2023 the said M/s.Mars Synergy Geo Tech Pvt. Ltd., had taken the levels in the above said roads and has given a report and detailed drain level map.
6. I respectfully submit that after receipt of the above report a joint meeting was conducted by the Zonal Officer, Zone - XIII, Greater Chennai Corporation on 11.11.2023 along with the Secretary, East Kamaraj Nagar (North) Residents Welfare Association and explained the possibilities for free flow of the rain water in the Kamaraj Nagar. Further, a copy of the detailed drain level map was also given to the applicant to verify with an expert.
7. I respectfully submit that the applicant herein has given a letter dated 22.11.2023, agreeing the suggestion given by the Greater

  
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ZONE - 13  
GREATER CHENNAI CORPORATION

(4)

Chennai Corporation for free flow of water in the Kamaraj Nagar. I further submit that the Greater Chennai Corporation will take necessary steps to implement the suggestion agreed by the applicant herein. The above said report, map and letter are enclosed herewith.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept the status report and to pass suitable order or orders as this Hon'ble Tribunal may deem fit and proper under the circumstances of this case and thus render Justice.

AD

COUNSEL FOR 1<sup>ST</sup> AND 3<sup>RD</sup> RESPONDENT

Solemnly affirmed at Chennai ( )

On this the 24<sup>th</sup> day of November 2023 ( )

And signed his name in my presence ( )

BLL

ZONAL OFFICER  
ZONE - 13  
GREATER CHENNAI CORPORATION

Before Me

W  
E.No. 340/96

Advocate : Chennai

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Ref No: MSGT/LR 040/23-24

To  
Zonal officer,  
Zone-13  
Greater Chennai Corporation – 600 041.

14<sup>th</sup> Oct 2023

Dear Sir,

Sub: Intimation of survey work completion at LB road Junction

We would like to bring in to your notice that, as per the instruction given by Assistant Executive Engineer we carried out leveling survey work at Lattice bridge road junction on 10.10.2023 and submitted the drawing in the Hard copy and soft copy Autocad format.

This is for your kind information and reference.

Thanking you,

Yours truly,  
**Mars Synergy Geo Tech Private Limited**



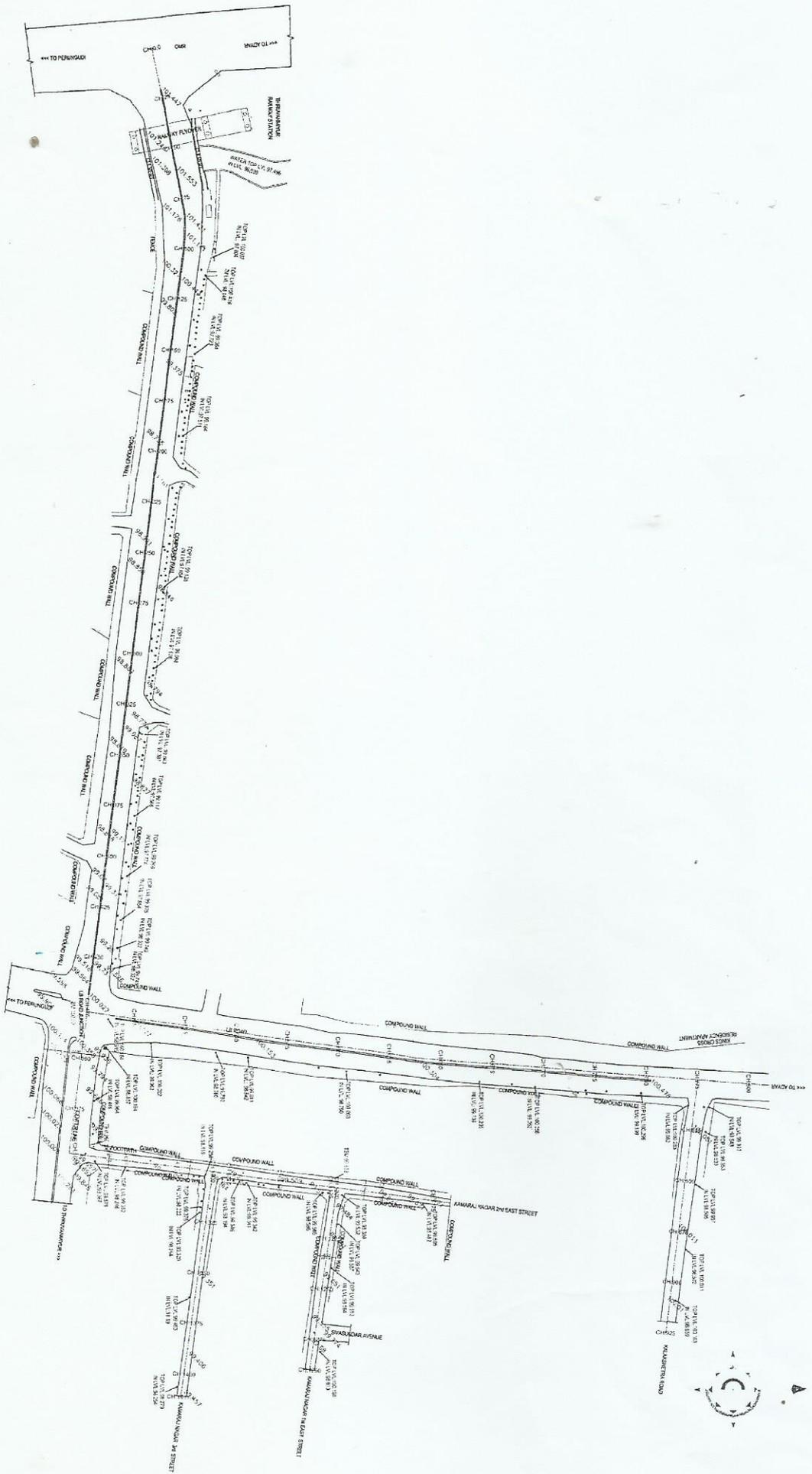
**Mr.K.BASKAR**

(Director)

**MARS SYNERGY GEOTECH PVT. LTD.**

An ISO 9001:2015 Certified Company

**NABL Accredited Laboratory**  
# 30/25, Throwpathy Amman Koll Main Road,  
Velachery, Chennai - 600 042.  
Tele : 044 - 48563144, 48527555,  
Mail : info@msgteech.com  
projects@msgteech.com  
Web : www.msgteech.com



NOTES  
 1 ALL DIMENSIONS ARE IN METERS  
 2 BM 100.00 TAKEN ON THE ROAD CENTER

- LEGEND
- - BENCH MARK
  - - TMU
  - - RECEPTION CHAMBER
  - - ELECTRIC POLE
  - - MANHOLE
  - - ROAD LEVEL
  - - CHANGE

AREA	STATIONING	REPORT	DETAILS
DESCRIPTION	METERS	STATION	PROJECT
TOTAL LENGTH	CHITTAUR		

PLAN SHOWING DETAILED DRAIN LEVELS AT THIRUVANMIYUR

CLIENT: **M/S GREATER CHENNAI CORPORATION,**  
 CHENNAI

DATE: 12.10.2023  
 DRAWING NO: 12.10.2023  
 PROJECT: DETAILED DRAIN LEVELS AT THIRUVANMIYUR

SCALE: 1:1000

DATE: 12.10.2023  
 DRAWING NO: 12.10.2023  
 PROJECT: DETAILED DRAIN LEVELS AT THIRUVANMIYUR

CLIENT: **M/S GREATER CHENNAI CORPORATION,**  
 CHENNAI

DATE: 12.10.2023  
 DRAWING NO: 12.10.2023  
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## East Kamaraj Nagar (North)

## Residents Welfare Association, Thiruvanmiyur, Chennai - 600 041.

(Comprising First, Second, Third and Fourth East Streets &amp; Siva Sundar Avenues)

Regd. Office at : 14, First East Street, Kamaraj Nagar, Chennai - 600 041.

E-mail : eknnrwa@gmail.com

To

Zonal Officer,  
Zone 2, GCC,  
Adyar, Chennai - 20Date: 22<sup>nd</sup> November 2023.

Respected Sir,

**Sub: Permanent Solution for Storm Water Drains in East Kamaraj Nagar– Reg.**  
**Ref: Joint meeting with Councillor& GCC officials on 11/11/23.**

We thank you for arranging joint meeting of our Association Committee members with our Councillor and GCC Zonal officer, AEE and AE on 11/11/2023.

We give below our stand point on suggestions given by GCC officials:

- ❖ We thank GCC for engaging Mars Synergy Geo Tech P Ltd. and conducting detailed survey with help of robotic machine to pin point underground service systems like pipes and cables and also the invert level of our SWD.
- ❖ We thank GCC for providing the Survey drawings of MARS synergy survey for our study.
- ❖ We find the survey is done professionally and we appreciate the same.
- ❖ We agree with the GCC suggestion of having a Well with necessary depth with pump room with pump set having Automatic On & Off arrangement and back up DG near Adyar Bakery Auto Stand.
- ❖ We want GCC to build a wall at the termination point of SWD from 2<sup>nd</sup> East Street joining Thiruvalluvar Salai to avoid back flow of flood water from Thiruvalluvar Salai SWD and divert our Kamaraj Nagar SWD water to the proposed well.

Thanking you

Yours sincerely,

For East Kamaraj Nagar (N) Resident Welfare Association,

M.N.MAHENDAR.

Secretary.

Mobile – 9444018130.

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BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No.84 of 2022 (SZ)

**STATUS REPORT FILED**  
**ON BEHALF OF**  
**GREATER CHENNAI CORPORATION**

N.R.RAMESH KANNA  
Counsel for Chennai Corporation